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DA 1565/94

(1) 24/10/94

Hon. Mr. T. L. Verma J.M.
Hon. Mr. S. Dayal, A.M.

Shri G. S. Beggar, counsel for the applicant
has requested for adjournment on ~~second~~
ground. Adjourned. List this case for
admission on 21/11/94.


A.M.


J.M.

(2)

21.11.94

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. T. L. Verma, J.M.

Shri G. S. Beggar, learned
counsel for the applicant
prays for withdrawal of this
case. The prayer is accepted
& the application is allowed
to withdraw & disposed of
accordingly.


J.M.


A.M.

Jr.

Recd. by post-
3
11/10/94

Diary No 3887/94
Central Administrative Tribunal
Additional Bench At Allahabad
Date of Filing 11/10/94

Requested for 24.10.94
Sh. G.C. Begar
(Adv)

Date of Receipt
by Post

OR

By Registrar

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL
BENCH AT ALLAHABAD.

O.A. No. 1565/1994.

IN THE MATTER OF:

1. Jai Kishan s/o Sh. Khacheru, Casual Labour,
R/o Vill. Kankather, P.O. Gajrauli, Distt.
Moradabad, U.P.
2. Lal Singh s/o Sh. Ram Chander, Casual Labour,
R/o Vill. Kankather, P.O. Gajraula, Distt. Moradabad.
3. Budhan s/o Sh. Mangla, Casual Labour, r/o Village,
Kankather, P.O. Gajraula, Distt. Moradabad U.P.
4. Jagdish s/o Sh. Jahangir, Casual Labour,
R/o Village Kankather, P.O. Gajraula, Distt.
Moradabad.
5. Sanno s/o Harya, Casual Labour, R/o Vill. & P.O.
Kankather Distt. Moradabad, U.P.
6. Satbir s/o Hardyal, Casual Labour,
r/o Blawali Khaldi P.O. Hasan Pur,
Distt. Moradabad.
7. Casual & Labour Adhikar Suraksha Samiti,
Kankather, through its ~~General Secretary~~ President,
Shri Digamber, r/o Vill. Kankather, Distt. Moradabad.

-----APPLICANTS.

VERSUS

1. The Union of India, through the General Manager,
Northern Railway, Baroda House, New Delhi.
2. The Asstt. Engineer, Northern, Railway, Hapur,
Distt. Ghaziabad, U.P.

-----RESPONDENTS.

मुगल लेबर यूनियन समिति
प्लट कांकाठेर जि. मुरादाबाद

अध्यक्ष

दिगम्बर 2